

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 32/RP/2020 in Petition No. 107/TT/2017

Subject : Review of the Commission's order dated 17.8.2020 in Petition No. 107/TT/2017
Petitioner : Power Grid Corporation of India Ltd.
Respondent : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.

Review Petition No. 6/RP/2021 in Petition No. 136/TT/2017

Subject : Review of the Commission's order dated 20.8.2020 in Petition No. 136/TT/2017
Petitioner : Power Grid Corporation of India Ltd.
Respondent : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.
Date of Hearing : 20.7.2021
Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Parties Present : Ms. Ranjitha Ramachandran, Advocate, PGCIL
Ms. Poorva Saigal, Advocate, PGCIL
Ms. Srishti Khindaria, Advocate, PGCIL
Shri Ravi Nair, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D. K. Biswal, PGCIL
Shri A. K. Verma, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

Review Petitions were called out for virtual hearing.

2. Learned counsel for the Review Petitioner sought adjournment to refer to the original petitions where averments regarding time over-run were made.
3. The Commission allowed the request of learned counsel for the Review Petitioner for adjournment.
4. The Review Petitions shall be listed for hearing on admissibility in due course for which separate notices will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

